

SPECIAL BENCH

(K-106)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.2080/KB/2019

Present: 1. Hon'ble Member(J), Shri M.B. Gosavi

2. Hon'ble Member (T), Shri H.C. Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th October, 2020, 10:30 A.M

Name of the Company		Nawkiran Polylast Pvt. Ltd. Vs. Race Automobiles Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel appeared through video conference:

1. Ms. Shreya Choudhary, Advocate] For the Operational Creditor.

ORDER

1. Ld. Counsel for the Operational Creditor appeared. No one appeared on the side of the Corporate Debtor.
2. Ld. Counsel for the Operational Creditor submits that the matter has been settled out of the Tribunal and seeks permission to withdraw the CP.
3. Permission is granted. CP is disposed of as withdrawn.

**(Harish Chander Suri)
Member (Technical)**

**(Madan B. Gosavi)
Member (Judicial)**